#### S.C./S.T. in Kalamassery Unit of H.M.T.

1462. SHRI K. K. MADHAVAN: Will the Minister of INDUSTRY be pleased to state;

(a) what is the number of posts in the Kalamassery Unit of the H.M.T. viz., Class I, Class II, Class III and Class IV, what is the number of Scheduled Castes and Scheduled Tribes separately in respective grades;

(b) what is the number of persons promoted in the said unit of H.M.T. during the year 1974—1979, and what is the number of Scheduled Castes and Scheduled Tribes employees promoted separately; and

(c) what steps Government have taken to maintain the quota of representation of Scheduled Castes and Scheduled Tribes in  $th_e$  Unit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) HMT have reported the position as under: —

Gate	fory	fotal No. of Posts	Scheduled Castes	Scheduled Tribes
A		92	Nil	Nil
B		256	7	2
C		2236	103	89
D	2.00	145	31	22
	TOTA	L 2729	141	100

(b) HMT have furnished information for the period 1975—79 as under:—

Total No. promoted	•		•	1640
Scheduled Castes			•	53
Scheduled Tribes		•	•	21

### to Questions

(c) HMT have initiated a special drive to improve the quota of representation of Scheduled Castes and Scheduled Tribes. Special arrangements were made to locate suitable candidates belonging to the Scheduled Tribes in and around Kalamassery. Also, HMT introduced a "Trade Taming Scheme" exclusively for SC|ST candidates so that after extensive training they could be absorbed in H.M.T. Simultaneously \_ for promotions as the criteria in case of eligible SCj ST employees has been relaxed.

# बड़े व्यापारिक घरानों के स्वामित्व झासे मिलों में ग्रनुसूचित जातियों/ग्रनुश्वचित जनजातियों के व्यक्तियों के लिए पदों का ग्रारक्षण

1463. श्री राम भगत पासवान : क्या**उद्योग** मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या बिड़ला, टाटा, सिंध।निया जैसे बड़े-बड़े व्यापारिक घरानों के स्वामित्व वाले मिलों तथा कारखानों में अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों के लिए सरकार के नियमों के अनुसार स्थान आरक्षित हैं;

(ख) यदि हाँ, तो इन बड़े-बड़े व्यापारिक घरानों द्वारा अनुसूचित जातियों के लिए कितने प्रतिशत ग्रारक्षण की अनुमति दी जाती हे; ग्रीर

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो, तो क्या सरकार बड़े-बड़े व्यापारिक घरानों ढारा ग्रावश्यक ग्रारक्षण करना बाध्यकारी बनाने हेतु सांविधिक ग्रादेश आरी करने का विचार रखती है ?

100

## Reservation of Post by S.C./S.T. in mills owned by *forge* houses

1463. SHRI RAM BHAGAT PASWAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether vacancies in the mills and offices owned by large houses like Birla, Tata, Singhania are reserved for persons belonging to Scheduled Castes and Scheduled Tribes as per Government rules;

(b) if so, what is the percentage of reservation allowed for Scheduled Castes by these large houses; and

(c) if answer to part (a) above be in the negative whether Government propose to issue a statutory order for making it obligatory for the large houses to make the necessary reservations?]

उद्योग मंत्रालय में राज्य मंती (श्री जरद्म क्रींस चालवा): (क) और (ख) निजी औद्योगिक क्षेत्र में अनुसूचित जाति व अनुसूचित जनजाति के प्रत्याशियों के लिए पदों से वैधानिक आरक्षण करना कानूनी दूष्टि से संगव नहीं है। किन्तू प्रशासनिक निदेशों के अनुसार सरकारी क्षेत्र में ऐसा किया जाता है।

(ग) उपर्युक्त को देखते हुए प्रम्न ही नहीं उठता ।

t[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Statutory reservation of posts for Scheduled Castes and Scheduled Tribes candidates in private industrial sector is not legally possible. In the public sector, this is, however, done by administrative directions.

(c) In view of the above, does not arise].

**†**[] English translation.

# Scarcity of bread

to Questions

1464. SHRI SHIVA CHANDRA JHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there is scarcity <sub>0</sub>f bread in Delhi, Calcutta, Bombay and Madras;

(b) if so, what are the reasons therefor; and

(c) if not, what is the present daily demand and supply of bread in these cities vis-a-vis two months back?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) According to information received from Delhi Administration and the Government of Maharashtra, there is some scarcity of bread in Delhi and Bombay. The Governments of West Bengal and Tamil Nadu have reported that there is no scarcity in Calcutta and Madras.

(b) The Government of Maharash tra has stated that scaricty of bread is due to fall in production of maida caused by closure of a flour mill as also due to lower quality of maida. The Delhi Administration has repor ted that the scarcity could be due to bread being moved out of Delhi to secure better prices; no specific cases have however, come to notice.

(c) The Government of West Bengal has reported the following position in respect of Calcutta:—

	(figures in QTLS)			
	Average Daily Demead	Average Daily Supply		
(i) Present Position	3481	3684		
(ii) Two months ago	3025	3212		

The Government of Tamil Nadu has stated that demand and supply figures are not readily available as